

(b) and (c) Do not arise in view of ⁴(a) above.

(d) According to the Demand status Cuddapah needed an exchange of about 2, 000 lines. Electronic exchange equipment in this size range was not available indigenously. Hence a scheme to set Up 2000 lines ICP type of exchange has been sanctioned.

Telephone calls between Vijayawada, Guntur and Tenali

1404. DR. YELAMANCHILI SIVAJI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the telephone calls between Vijayawada, Guntur and Tenali of Andhra Pradesh are treated as local calls; and

(b) if not, what are the reasons therefor?

THE MINISTER OF ENERGY AND THE MINISTER OF COMMUNICATIONS (SHRI VASANT SATHE), (a) No. Sir.

(b) Vijayawada, Guntur, and Tenali are three different towns with well denned municipalities and the calls between these are treated as trunk calls, as per existing rules.

कोयले की सप्लाई में कमी

1405. श्री सुब्रह्मण्यम स्वामी :
श्री राम नरेश यादव :

क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अक्टूबर से दिसम्बर, 1987 तक की अवधि में कोयले की सप्लाई में इसकी मांग की अपेक्षा काफी कमी आई है ;

(ख) यदि हां, तो इस सम्बन्ध में ब्यौरा क्या है ;

(ग) कोयले की सप्लाई के कम होने और कोयले के घटिया किस्म के होने के क्या कारण हैं ; और

(घ) क्या यह सच भी है कि इसके परिणामस्वरूप देश के उत्तरी क्षेत्र में स्थित औद्योगिक इकाइयों को भारी कठिनाइयों का सामना करना पड़ा?

ऊर्जा मंत्रालय में कोयला विभाग में राज्यमंत्री (श्री सी० के० जाफर शरीफ):

(क) और (ख) अक्टूबर-दिसम्बर, 1987 की अवधि के लिए आनुपातिक मांग तथा अक्टूबर से दिसम्बर, 1987 के दौरान कोयले के प्रेषण का ब्यौरा पिछले (आंकड़े मिलियन टनों में)

अक्टूबर, 87 से दिसम्बर, 87 की अवधि के लिए आनुपातिक मांग	अक्टूबर से दिसम्बर के दौरान प्रेषण प्रतिशतता	मांग पूर्ति की प्रतिशतता	पिछले वर्ष से प्रतिशत वृद्धि
47.01	42.90	40.42	91.03% +6.1%

(ग) और (घ) उत्तरी क्षेत्र के राज्यों में अर्थात् हरियाणा, पंजाब, उत्तर प्रदेश, जम्मू-काश्मीर, हिमाचल प्रदेश, राजस्थान तथा संघ शासित क्षेत्र प्रदेश दिल्ली में कोयले की सप्लाई में कोई कमी नहीं आई है। इन राज्यों में कोयले की समग्र सप्लाई वर्ष 1986 में इसी अवधि में की गई सप्लाई से 14.8 प्रतिशत तक

तथा गैर-महत्वपूर्ण क्षेत्रों को 10.9% तक बढ़ी है।

भारतीय कोयला अ मतीर पर घटिया किस्म का अधिक मात्रा के अंश वाला होता है। उम्भोक्तियों के किस्म परि-मापों को पूरा करने के लिए कोल इंडिया लि० के प्रयासों में यह शामिल है—उच्च ग्रेड के कोयले के आवंटन में प्रखर/उभ, मात्र वाले उद्योगों को वरीयता देना,

भाकारो-उत्त कोयला चाहने वाले उप-
भोक्ताओं के लिए कोयला रखरखाव सयंत्र
स्थापित करना तथा कोयले में राख
अंश कम करने के उद्देश्य से इस्पात क्षेत्र
का परिष्करण ।

**Absorption of IAS officers In Public Sector
Undertakings**

1406. SHRI PUTTAPAGA RADHA-
KRISHNA:

SHRI SANTOSH KUMAR
SAHU:

Will the Minister of INDUSTRY be
pleased to state;

(a) what is the policy of Government in
regard to absorption of IAS officers in public
sector undertakings;

(b) whether it is a fact that the
Department of Chemicals and Petrochemicals
proposes to appoint IAS officers in Bengal
Immunity Limited and SSPL, Calcutta in
violation of normal rules;

(c) if so, what are the reasons therefor;

(d) whether any responsibility has been
fixed for poor performance in such cases; and

(e) whether Government are of the view
that bureaucrats fair better in public sector
than the professionals?

THE MINISTER OF INDUSTRY (SHRI J.
VENGAL RAO): (a) The Policy of the
Government regarding absorption of IAS
officers in Public Sector Undertakings is that
the IAS officers have to resign from their
service before they get permanently absorbed
in the Public Sector Undertakings.

(b) to (e) Considering the special
circumstances prevailing in these companies
and the fact that suitable candidates from the
open market have not been available, a
decision has been taken to appoint persons
from the organised services as Managing
Director for a period of 3 to 4 years on deputation
basis. Selection shall, however, be made
through the Public Enterprises Selection Board
as in other cases.

Mafla gangs in Bokaro Colliery

1407. DR. G. VIJAYA MOHAN REDDY:
Will the Minister of ENERGY be pleased to
state:

(a) whether Government's attention
has been drawn to the news-
item which appeared in the "Sunday
Statesman of April 24th, 1988 to the
effect that 7 Labourers have been
killed in Bokaro Colliery area
because of revilries; and

(b) what action Government pro-
pose to take against the mafla opera-
ting in collieries so that, the produc-
tion goes on unhampered and the
large scale pilferage of coal is pre-
vented?

THE MINISTER OF STATE IN THE
DEPARTMENT OF COAL IN THE
MINISTRY OF ENERGY (SHRI C. K.
JAFFAR SHARIEF): (a) Yes. Sir. The
colliery in question is owned by M]s. TISCO
which is not a Govt. company.

(b) It is essentially for the State
Governments to tackle the criminal elements
commonly referred to as 'mafia'. However,
managements of the coal companies
closely Coordinate action with the local State
Government agencies to curb their activities.
While the State Governments arrange
for adequate policing of the coal mining
areas, the companies have been advised to
tighten their procedures for awarding con-
tracts and to regulate the value of contract
and also the number of contracts to any
particular individual. They have also been
advised to have the antecedents of the
tenderers verified in consultation with the
State Governments before awarding the
contracts. Periodic transfers and rotation
of Personnel occupying sensitive positions,
formation of credit societies to eliminate
money-lenders and promotion of
cooperatives of ex-servicemen for
internal transportation work are other
important steps that are being taken in this
connection.